12 Noon PAPERS LAID ON THE TABLE [The Deputy Chairman in the Chair]

Papers Laid

SUBRAMANIAN SWAMY: SHRI Madam, I gave a notice of privilege against Shri Gopalsamy... (Interrup tions)

THE DEPUTY CHAIRMAN: First let me finish papers to be laid on the Table..

- I. Report and Accounts (1989-90) of the Childrens' Film Society India, Bombay and related papers.
- II.Report of Justice Harbans Singh Rai Commission of Inquiry re. the death of Shri Jagdev Singh Khudian, Member of I ok Sabha.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AMD THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Children's Film Society India, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts,
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a)

[Placed in Library, See No. LT-2239/91 for (a) to '(c)] -

(ii) Report of Justice Harbans Singh Rai Commission of Inquiry to euquire into the circumstances which lead to the death and the cause of death of Shri Jagdev Singh Khudian, Member of the Lok Sabha, together with Memorandum of Action taken thereon. [Placed in Library. See No LT—2177/ 91] I. Accounts (1989-90) of the Annual Account) of the Employees State Insurance Corporation, New Delhi and related papan.

II.Report and Accounts (1989-90) of the National Institute for the Mentally Handicapped, Secunderabad and related papers.

on the Table

III. The Employees' Deposit linked Insu rance (Second Amendment) Scheme,

श्रम मंद्रालय में राज्य मंद्री ग्रीर कल्याग मंत्रालय में राज्य मंत्री श्री रामजी लाल सुमन । महोदया, मैं निम्नलिखित पत्न सभा पटल पर रखता हूं।

 कर्मचारी राज्य बीमा ग्रधिनियम, 1948 की धारा 36 के अधीन 1989-90 के वर्ष के लिये कर्मचारी राज्य बीमा, निगम नई दिल्ली के वार्षिक लेखाओं की एक प्रति (ग्रंग्रेजी तथा हिन्दी में) ग्रौर उस पर लेखा परीक्षा प्रतिवेदन । पुस्तकालय में रखी गयी । देखिये सं० एल टी० 2181/91]

II. निम्नलिखित पत्नों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में)

- (i) 1989-'90 के वर्ष के लिये नेशनल इनस्ट्युट फार दी मैं टली हैन्डीकैंप्ड, सिकन्दराबाद का छठा वार्षिक प्रतिवेदन ग्रौर लेखे, लेखाग्रों, पर लेखापरीक्षा प्रतिवेदन सहित ।
- कार्यकरण की (ii) इन्स्टीट्यूट सरकार द्वारा समीक्षा
- (iii) ऊपर (i) में उल्लिखित पत्नों को सभापटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण । पुस्तकालय में रखी गयी) (i) से (iii) के लिए देखिए सं० एल टी॰ 2182/91

III. कंर्मचारी भविष्य निधि और प्रकीर्ण उपबन्ध ग्रधिनियम, 1952 की धारा 7 की उपघारा (2) के अधीन कर्मचारी निक्षेप सहबद्ध बीमा (द्वितीय संशोधन) स्कीम, 1990 को प्रकाशित करने वाली श्रम मंत्रालय की ग्रधिसूचना साटका ० नि ० सं 30, दिनांक 12 जनवरी, 1991 की एक प्रति (श्रंग्रेजी तथा हिन्दी में) [पुस्तकालय में रखी गयी। विधिये सं० एल० टी० 2179/91]